

OFFICE OF THE DISTRICT & SESSIONS JUDGE
EAST GARO HILLS DISTRICT :: WILLIAMNAGAR.

CIRCULAR

No. EGH/D&SJ/W-COURT.11/2015/115

Dated, Williamnagar the 26th March, 2020.

Whereas the National Disaster Management Authority, in exercise of powers u/s 6 (2) (i) of the Disaster Management Act, 2005, vide order dated 24.03.2020, has, in order to prevent the spread of CONVID-19 in the country, directed all the Ministries/ Departments under the Government of India, State/ Union Territory Governments and State/ Union Territory Authorities to take strict preventive measures including complete lockdown of the country for a period of 21 days w.e.f. 25.03.2020.

Whereas in pursuance to the Circular No. HCM.III/03/2013-Estt963, dated 25th March, 2020 issued by the Hon'ble High Court of Meghalaya, there shall be complete immobilisation of all those connected with the wording of the subordinate Court of East Garo Hills District.

Whereas the District & Sessions Court, East Garo Hills District, Williamnagar administration with a view to deal with such unprecedented situation, hereby issue the following directives:-

-: that the working in the District & Sessions Court shall remain suspended during the aforementioned or until any further orders, except insofar as indicated herein below:

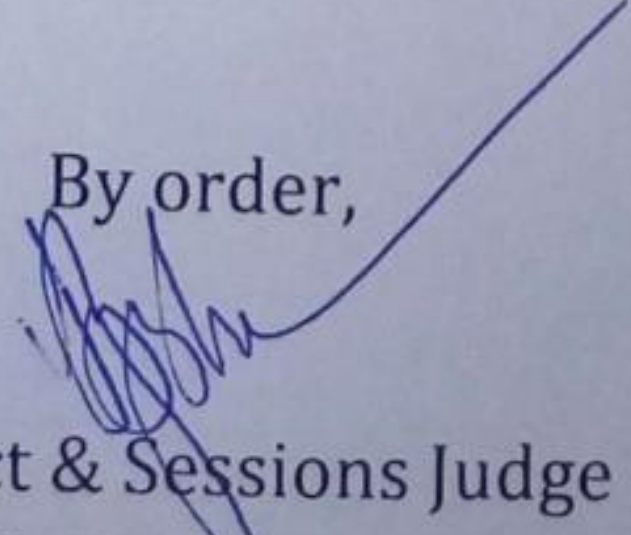
a. For any administrative/ Judicial work of emergent nature in the District & Sessions Court, the following Officers can be contacted on their cell number/ Whatsapp No./ Email address:

- i. Shri. Balaram Joshi, District & Sessions Judge, Williamnagar, (Mobile No. 9863065896/7005675274) (Email-ID - balaramjoshi@gmail.com)
- ii. Shri. Febroneous Silkam Sangma, Chief Judicial Magistrate, Williamnagar, (Mobile No.9436336732) (Email-ID - fssangma@aij.gov.in)
- iii. Shri. Temsu Trevor M. Sangma, Secretary, District Legal Services Authority, Williamnagar, (Mobile No. 8794799409) (Email-ID - temsu.sangma@aij.gov.in)
- iv. Smt. SPD. Sangma, Judicial Magistrate First Class, Williamnagar, (Mobile No. 8259899486/8787635927) (Email-ID - pangkimejo33@gmail.com)

b. All the Officers and staff shall remain available on call for duties of emergent nature.

c. All the staff members of this Judgeship shall provide their contact number(s) and email address, if any, to the District & Sessions Judge or the Chief Judicial Magistrate and shall remain available on call for duties of emergent nature.

By order,


District & Sessions Judge
East Garo Hills District, Williamnagar.

Copy for information to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. Chief Judicial Magistrate, East Garo Hills District, Williamnagar.
3. Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar.
4. Judicial Magistrate First Class, East Garo Hills District, Williamnagar.
5. The President/ Secretary, Williamnagar Bar Association.
6. Prosecution Inspector, East Garo Hills District, Williamnagar.
7. The Public Prosecutor, East Garo Hills District, Williamnagar.
8. The Special Public Prosecutor (POCSO), East Garo Hills District, Williamnagar.
9. The System Analyst, District & Sessions Court, Williamnagar for uploading the same on the Official Website.
10. All Staff.
11. Notice Board.
12. Office File.

Sd/-

District & Sessions Judge
East Garo Hills District, Williamnagar.